

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 10th July, 2015.

NOTIFICATION

In partial modification of this Registry notification No.HHC/GAZ/14-53/74-VI- 18233-56 dated 2.7.2015, in the interest of administration, the following transfers and postings of the members of H.P. Judicial Service in the cadre of District Judges/Additional District Judges and Civil Judges (Senior Division) are hereby ordered with immediate effect:-

1. Shri Hans Raj, Additional District and Sessions Judge is posted as Joint Director, H.P.Judicial Academy, Shimla.
2. Smt. Parveen Chauhan, Civil Judge (Senior Division)-cum-CJM, Kullu is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Bilaspur.
3. Shri Gaurav Mahajan, Civil Judge (Senior Division)-cum-ACJM, Theog on his placement as Chief Judicial Magistrate is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Lahaul & Spiti at Kullu.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-VI-

Dated:-10.7.2015.

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Rules)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Inspection)/ Registrar (Administration), High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.
5. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn) /Civil Judges (Jr. Division) in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala H.P.,
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. All the above named officers for information and necessary action.

14. The Central Project Coordinator/ Additional Registrar (Admn.)/ Additional Registrar (Judges & Rules Branch)/Additional Registrar (Judicial), High Court of Himachal Pradesh, Shimla.
15. The Deputy Commissioners/Superintendents of Police, Shimla, Bilaspur, Kullu and Lahaul & Spiti, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary/P.S. /P.A. to the Registrar General//Registrar (Rules)/Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Inspection)/ Registrar (Administration), High Court of H.P., Shimla.
19. The District Treasury Officers, Shimla, Bilaspur & Kullu, H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Statistical Assistant (Vigilance Branch) of this Registry.
23. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
24. Guard file.

Registrar General